### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1721

TO BE ANSWERED ON THE 02<sup>nd</sup> JULY, 2019/ ASHADHA 11, 1941 (SAKA)

#### ASSISTANCE TO VICTIMS OF EXTREMISM

#### 1721. SHRI SUNIL KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any policy is in place to provide assistance/grant/compensation/ service by the Government to the family members of soldiers, jawans killed in naxal and terrorist attacks;
- (b) if so, the details thereof;
- (c) whether the Government is aware of the number of soldiers and jawans who died in naxal and terrorist activities in various parts of the country during the last three years;
- (d) if so, the details thereof, incident and State-wise; and
- (e) the status of compensation/grant/assistance provided to the family members of the deceased along with the details thereof?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a) to (e) The Government of India is committed to support the families of martyred security personnel. The family members of the martyred SF are given assistance in the following manner:
  - i. Next-of-Kin (NoKs) of CAPF personnel are given ex-gratia compensation
     @ ₹ 35 lakh (w.e.f. 01.01.2016).
- ii. NoK also get the last drawn pay with DA as Extra Ordinary Pension (EoP)/ Liberal Pension Award (LPA).
- iii. Provision of compassionate appointment to a dependent family member of martyred personnel against Group-C post, upto 5% of the vacancies.

- iv. Other normal benefits to the families of SFs like Death cum Retirement

  Gratuity (DCRG), Central Government Employee Group Insurance

  Scheme (CGEGIS) etc.
- v. Financial assistance up to ₹15 lakh from Bharat ke Veer corpus to take the total amount to ₹ 1 crore for the martyr's family.

In addition, Ex-gratia payment is also given to the families of the martyrs including State security force personnel, under Security Related Expenditure (SRE) scheme in LWE affected areas, Jammu & Kashmir and North East region.

The State Governments also have their own compensation policy for the families of State Police martyred.

Detail of security forces killed in LWE and terrorist related activities is at Annexure.

# <u>Details of security forces (SFs) killed in LWE and terrorist attacks in last three years</u>

State	2016	2017	2018	<b>2019</b> ( upto 15.06.19)
	SF Deaths	SF Deaths	SF Deaths	SF Deaths
Andhra Pradesh	0	1	0	0
Bihar	12	0	2	1
Chhattisgarh	38	60	55	14
Jharkhand	9	3	9	8
Kerala	0	0	0	0
Madhya Pradesh	0	0	0	0
Maharashtra	3	3	0	15
Odisha	3	8	1	0
Telangana	0	0	0	0
Uttarakhand	0	0	0	0
Punjab	07	0	0	0
J & K	82	80	91	70
Arunachal Pradesh	2	0	2	2
Assam	4	3	1	0
Manipur	11	8	7	0
Meghalaya	0	0	1	0
Mizoram	0	0	0	0
Nagaland	0	1	3	2
Tripura	0	0	0	0